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C.A.No. 3034 OF 2000
ITEM No.2

Court No.10

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos. 6-7 in Civil Appeal No.3034/2000

SURAJ PARKASH GUPTA & ORS

Appellant (s)

VERSUS

STATE OF J&K & ORS

Respondent (s)

(With Appln(s). for extension of time and c/delay)

(With Office Report)

With

Cont. Pet.(C) Nos 8-21/02 in C.A. Nos.3034 & 3035/00

Cont. Pet.(C) Nos. 175-188/02 in C.A.Nos. 3034 & 3035-47/00

Date : 15/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)

Dr. B.L. Wadhera,Adv.

Mr. D.S. Garg,Adv.

Mr. Sheikh Shakeel Ahmed,Adv.

Mrs. Nandini Gore,Adv.

For Respondent (s)

Mr. N. Ganpathy,Adv.

Mr. Sibio Sankar Mishra,Adv.

Mrs Rani Chhabra,Adv.

Mr. P.N. Puri,Adv.

M/s Mitter & Mitter & Co.,Advs.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Four weeks' time is granted to the respondents
to file compliance report.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Prem Prakash)
Court Master